

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

Original Application No.13/1987.

Shri S.W.Karnik,
Accounts Officer,
Pay & Accounts Office,
Ministry of Health & Family Welfare,
C/o. Govt.Medical Store Depot Compound,
Bombay Central, Bombay - 8 .. Applicant

v/s

Controller General of Accounts,
Ministry of Finance,
7th Floor, Lok Nayak Bhawan,
Khan Market,
New Delhi-110 003. .. Respondent

Coram: Hon'ble Member (A) J.G.Rajadhyaksha

Hon'ble Member (J) M.B.Mujumdar

ORAL JUDGEMENT (Per M.B.Mujumdar) Dated 3.2.1987

Heard the applicant in person.

His grievance is that he has not been promoted as Deputy Controller of Accounts since 1979 and that his juniors were first promoted. According to the order, 23 Accounts Officers who were junior to the applicant were promoted to the post of Deputy Controller of Accounts and he has been bypassed. The applicant made representations and the letter dated 23.9.1986 from the Deputy Controller of Accounts shows that while he was considered by the D.P.C. for promotion, he was not included in the panel recommended by the D.P.C.

~~sitting on~~
We are not hearing the appeal ~~preferred by the~~ applicant against the decision of the D.P.C. We, therefore, feel that there is no merit in this case. At the fag end, he has informed that he has been considered and empanelled by the D.P.C. in January, 1987. He has been offered the post of Deputy Controller of Accounts in Delhi but he is yet to decide whether to join that post or not.

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We, therefore, find that the application
should be summarily rejected under Section 19(3) of
the Administrative Tribunals Act, 1985. We do accordingly.

(J.G.RAJADHYAKSHA)
Member (A)

(M.B.MUJUMDAR)
Member (J)